

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 2824/2013

this the 4th day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Madan Lal Mourya
S/o Shri Lajpat Mouray
R/o 1532, janta Flats, GTB Enclave
Shahadra, Delhi - 93
(By Advocate: Shri U.Srivastava)

..... Applicant

Versus

Govt. of NCT of Delhi through

1. The Chief Secretary

Govt. of NCT Delhi
New Delhi

2. The Secretary (Services)

Govt. of NCT Delhi, Services Department
Service-3 Branch, 7th Level "B" Wing
Delhi Secretariat, I.P.Estate, new Delhi

3. Director of Health Services

Govt. of NCT Delhi

4. The Dy. Commissioner

St. John Ambulance, Bridge Wing
Delhi
.....Respondents

(By Advocate: Ms. Sangeeta Tomar)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard both sides.

After arguing to some extent, the learned counsel for the applicant seeks to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

(P.K.Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

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